

The Supreme Court has held that subsection (1) of section 27 of the Act is invalid in so far as it imposes a restriction on transfer of any urban or urbanisable land with a building or a portion only of such building which is within the ceiling area; and that such property will therefore be transferable without the constraints mentioned in sub-section (1) of section 27 of the Act.

(c) to (e) The information is not readily available and the same will be furnished, after ascertaining the actual position from the States and Union territories.

Deterioration of Postal Services in West Bengal Circle

1926. SHRI AHMAD HOSSAIN MONDAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the postal services in the whole of West Bengal Circle have been gradually deteriorating during the last three years;

(b) if so, what are the reasons therefor; and

(c) what steps have been taken or proposed to be taken by Government to improve the position?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) No, Sir.

(a) and (c) Do not arise.

Provision of Telegraphic facilities in Pushp Vihar, New Delhi

1927. PROF. SOURENDRA BHAT TACHARJEE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government have recently opened a post office in Pushp Vihar, New Delhi;

(b) whether it is also a fact that the Government have not yet provided telegraphic facilities and public call telephone booths in this colony; if so, the reasons therefor; and

(c) by when Government propose to provide these facilities to the residents of this colony?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir.

(b) and (c) Telegraph facilities and PCO telephone booths have not yet been provided. The matter is presently under consideration. 1928. [Transferred to the 13th. December, 1980].

Setting up of Telephone Exchange in Port area in Tuticorin

1929. SHRI V. GOPALSAMY: SHRI V. VENKA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that in Tuticorin in Tamil Nadu State which is having Automatic Exchange with a capacity of 2000 lines, more than 400 applications are pending for new connections for want of equipment;

(b) what action has been taken by Government to meet this growing demand; and

(c) whether there is any proposal under Government's consideration to have a separate telephone exchange in the Port area in Tuticorin?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir, 478 applicants were on the waiting list for new telephone connections on 1-12-80.

(b) The expansion of Tuticorin exchange has been planned by 500 lines. The equipment is being received. The expansion installation is ex-

pected to be completed in 1981-82. A further expansion by another 500 lines has been planned to be completed in 1983-84.

(c) No, Sir.

Production of pulses and oil seeds

1930. SHRI K. L. N. PRASAD:
SHRI GHOUSE MOHIUD-
DIN SHEIKH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether eminent agriculture scientists have underlined the need to accord highest priority to raising production of pulses and oil seeds;

(b) whether any seminar on increasing pulses and oil seeds production was recently organised; and

(c) if so, what is the outcome of the same?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) It is not clear which statement of any particular scientist the Hon'-ble Member has in view. However, it is a fact that high priority is being accorded to raising the production of pulses and oilseeds.

(b) and (c) Yes, Sir. A seminar on increasing pulses and oilseeds production was organised by the Fertilizer Association of India on 4th and 5th September, 1980. The Seminar made a number of recommendations pertaining to production of seeds of pulses and oilseeds, introduction of pulses and oilseeds as inter-crop/mixed crop. The Seminar also made recommendations concerning measures for increasing the productivity of these crops.'

Granting of letters of intents to societies and private sector units for setting up of New Sugar Mills

1931. SHRI NARASINGHA PRASAD NANDA: *

SHRI ARVIND GANESH
KULKARNI :

Will the Minister of AGRICULTURE be pleased to refer to the reply to Unstarred Question 752 given in the Rajya Sabha on November 26, 1980 and state the names of the Cooperative Societies and private sector units to whom letters of intents have since been granted by Government for setting up of new sugar mills/factorie, under the new scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): No letter of intent has been granted to the Cooperative Societies and Private Sector units for setting up of new sugar mills since the date of issue of Press Note by the Government on 4th July, 1980 referred to in reply to part (a) of Unstarred Question No. 752 on 2,6th November, 1980 in Rajya Sabha.

Number of rural unemployed Persons provided with Jobs

1932. SHRI SHRIDHAR WASUDEO DHABE:

SHRI ARVIND GANESH
KULKARNI:

Will the Minister of RURAL RECONSTRUCTION be pleased to state

(a) the number of person provided with jobs in rural area from 1st January, 1980 till 30th October, 1980 in the various States;

(b) whether Government propose to introduce in all parts of the country a programme on tie lines of em-